

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 26 of 2021 (SZ)**

Tribunal on its own motion SUO MOTU  
Based on the News item in the New  
Indian Express Newspaper Dated  
23.01.2021, 'Biomedical waste  
dumped near Chennai's Thiruneermalai  
Lake not removed even after a week'

Applicant(s)

-Vs-

The Chief Secretary to Govt. of Tamil Nadu, Govt Secretariat,  
Fort St. George, Chennai,  
Tamil Nadu 600 009 and Others

...Respondent(s)

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Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai



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Express, Chennai Edition, Dated 23.01.2021,  
"Biomedical waste dumped near Chennai's  
Thiruneermalai Lake not removed even after a week".

... Applicant(s)

**Versus**

1. The Chief Secretary to Govt.  
of Tamil Nadu, Govt Secretariat,  
Fort St. George Chennai,  
Tamil Nadu 600 009.
2. The Secretary to Govt. of Tamil Nadu,  
Department of Environment, Govt. Secretariat,  
Fort St. George, Chennai,  
Tamil Nadu- 600 009.
3. The Principal Secretary to Govt. of Tamil Nadu,  
Health and Family Welfare Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu- 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu- 600 009.
5. The Chairman,  
Tamil Nadu Pollution Control Board,  
No. 76, Anna Salai, Guindy, Chennai,  
Tamil Nadu 600- 032.
6. The District Collector,  
Chengalpet District,  
Collector Office, GST Road,  
Chengalpattu 603 001.
7. Pallavaram Municipality,  
By its Municipal Commissioner,  
New Colony, Chrompet,  
Chennai 600 044.

  
16/12/2024  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

8. Thiruneermalai Town Panchayat,  
Rep. by its Executive Officer,  
No. 6A, Main Road, Thiruneermalai,  
Chennai 600 044.

**STATUS REPORT FILED ON BEHALF OF THE 5<sup>TH</sup> RESPONDENT  
TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, S/o P.M. Ramasamy, Hindu, aged about 57 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai – 32, and filing this Report on behalf of the 5<sup>th</sup> Respondent Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that in due compliance of the Hon'ble National Green Tribunal (SZ), Chennai order dated 09.06.2021 a Report has been e-filed on 29.08.2021 vide e-filing number: 3305118008342021/8 and further the Hon'ble NGT (SZ) in it's order dated 01.10.2021 has stated inter alia that:-

*“Para 08 – In the meantime, the Pollution Control Board is directed to ascertain the quantity of bio-medical waste generated in that area and how such waste is being collected by the authorised persons and how much of it has been delivered at the facility where it has been disposed of so as to find out whether there is any gap in the disposal of bio-medical waste generated in that area. Unless such a study is being carried out, it is very difficult to curb such illegal activities being*

  
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perpetrated by the persons who are dealing with bio-medical waste as generators or persons who are responsible for disposal of the same.

3. It is respectfully submitted that in due compliance of the Hon'ble NGT (SZ) order dated 01.10.2021 and in-continuation to the above mentioned Report e-filed on 29.08.2021, the present status of the following health care facilities operating in the Thiruneermalai Town Panchayat area and the details of Consent and Biomedical waste authorization is as follows:

S.No.	Name and Address of the Health care facility	Consent issued status	Authorization issued Status	Authorized Quantity	BMW generated during 2020-2021	BMW disposed to the CBMWTF during 2020-2021	Present status
1	M/s.Government Urban Primary Health Centre Thiruneermalai, S.F.No.137, Thiruneermalai village, Pallavaram Taluk, Chengalpattu District	Valid up to 31.03.2029.	Valid up to 31.03.2029.	Beds – 10 Nos. Quantity - 0.340 Kg/day	130 Kgs	130 Kgs	In operation
2	M/s.Sri Venkateshwara Hospital, No.387/3, Thiruneermalai Village, Pallavaram Taluk, Chengalpattu Taluk,	Valid up to 31.03.2027.	Valid up to 31.03.2027.	Beds – 5 Nos. Quantity - 0.750 Kg/day	182.4 Kgs	182.4 Kgs	In operation
3	Dr V. Sendilnathan Clinic, Plot No 8, C.L.C Works Road,Chandran Nagar, Chrompet, Pallavaram Taluk, Chengalpattu District	Non bedded	One time authorization issued dated 01/04/2020.	Bed -Nil Quantity - 0.100 Kg/day	37 Kgs	37 Kgs	Closed.
4	Dr.Ashok Kumar Child Clinic, 1st Cross Rd, opposite to Reliance Fresh, Nagappa Nagar, Chromepet, Pallavaram Taluk, Chengalpattu District.	Non bedded	One time authorization issued dated 18/09/2021	Bed -Nil Quantity - 0.250 Kg/day	91 Kgs	91 Kgs	In operation.
5	Dr.Ravana Kumar Medical Centre (Pragyan Clinic), Plot No. 1 & 2, C.L.c Works Road,	Non bedded	One time authorization issued dated 05/05/2021.	Bed -Nil Quantity - 0.250 Kg/day	75.6 Kgs	75.6 Kgs	In operation.

  
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	Nagappa Road, Chrompet, Chennai - 44						
6	Dr.Sathyarayanan Medical Centre, No.8, CLC Works road, Chandran Nagar, Chromepet, Pallavaram Taluk, Chengalpattu District	Closed					Closed
7	Dr.Shanthi Medical Centre (M/s.Care Alliance Pvt Ltd (Care Health Diagnostic Lab) New No.18, Old no.29, Second Main Road, New Colony, Chromepet, Pallavaram Taluk, Chengalpattu District	Non bedded	One time authorization issued dated 17/08/2021.	Bed -Nil Quantity - 1.850 Kg/day	502 Kgs	502 Kgs	Closed.
8	Dr.Vijayakumar Clinic, 54-4, Sangam Rd, Lakshmipuram, Chromepet, Pallavaram Taluk, Chengalpattu dt.	Non bedded	One time authorization issued dated 20/11/2021.	Bed -Nil Quantity - 0.850 Kg/day	252 Kgs	252 Kgs	In operation.
9	Sai Hospital, No.5, Uyalli Amman Koil Street, Thiruneermalai, Pallavaram Taluk, Chengalpattu Dt.	Closed					Closed
10	M/s.Sugam Clinic, 18/1, Thiruneermalai main road, Thiruneermalai, Pallavaram Taluk, Chengalpattu Dt.	Non bedded	One time authorization dated 18/09/2021.	Bed -Nil Quantity - 0.500 Kg/day	126 Kgs	126 Kgs	In operation
11	Dr.Gomathi Medical Centre, 1st Pillayar Koil St, Lakshmipuram, Chromepet, Pallavaram Taluk, Chengalpattu Dt.	Non bedded	One time authorization dated 07/06/2021.	Bed -Nil Quantity - 0.150 Kg/day	45 Kgs	45 Kgs	In operation

4. It is respectfully submitted that the Biomedical waste generated from the said health care facilities are disposed through Common Bio Medical Waste Treatment and disposal facility of M/s. G.J Multiclave (India) Pvt.Ltd, S.F.No.245 & 247, Thenmelpakkam Village, Chengalpattu Taluk and Chengalpattu District regularly then

  
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and there. The said health care facilities are being monitored by the Tamil Nadu Pollution Control Board.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

  
16/12/2024  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.  
**BEFORE ME**

#### VERIFICATION

I, R. Rajamanickam, S/o P.M. Ramasamy working as Joint Chief Environmental Engineer, having office at No. 76, Mount Salai, Guindy, Chennai -600 032, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

  
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**REPORT FILED ON BEHALF OF THE  
5<sup>TH</sup> RESPONDENT - TAMIL NADU  
POLLUTION CONTROL BOARD**

Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai

Date: 16.12.2021

Date of Hearing: 17.12.2021

